

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.11.2018 (Friday)

Court of Chairperson

10:30 AM

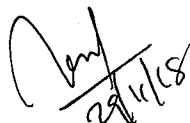
In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 97 of 2017	Achenbach Buschhutzen CmbH& Co. Vs. Arcotech Ltd.	VivekSibal	S. Chakraborty

For Orders

2.	I.A. No. 1886 of 2018 in Comp. App. (AT) (Ins) No: 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. &Anr.	Alok Kumar	VanitaBhargawa
3.	Comp.App. (AT) (Ins) No. 82 of 2018	Binani Industries Ltd Vs Bank of Baroda &Anr. with	Heena George	Prashant pakhiddey
4.	Comp.App. (AT) (Ins) No. 123 of 2018	Rajputana Properties Pvt. Ltd. Vs. Binani Industries Ltd. & Ors. with	PallaviS.Shroff	Heena George
5.	Comp.App. (AT) (Ins) No. 188 of 2018	Rajputana Properties Pvt. Ltd. Vs. Ultratech Cement Pvt.Ltd with	Siddhant Kant	Mahesh Agarwal (R1), SumantBatra (R3 & R4)
6.	Comp.App. (AT) (Ins) No. 216 of 2018	Binani Industries Ltd. Vs. Binani Cement Ltd. & Ors. with	Kumar Kartikay	SumeshDhawan
7.	Comp.App. (AT) (Ins) No. 234 of 2018	Vijay Kumar Iyer (Resolution Professional) Vs. Braj Bhusandas Binani & Ors.	Pranshu Paul	Sumant Batra, Mahesh Agarwal
8.	Comp. App. (AT) (Ins) No. 714 of 2018	Gaurav Pandey Vs Eternity Investment Services Pvt Ltd & Anr	Rangan Karanjawala	Nitesh Shrivastava-R1 Savar Mahajan-R2
9.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
10.	Competition App. (AT) No. 24 of 2018 (Renewal of FDR)	Spice Jet Ltd. Vs. Competition Commission of India & Ors.	Atul Sharma	Samar Bansal (R-CCI)


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11.	Competition App. (AT) No. 26 of 2018 (Renewal of FDR)	Ghaziabad Development Authority Vs. Competition Commission of India	Vaibhav Gaggar	Rajshekhar Rao
12.	Competition App. (AT) No. 34 of 2018 (Renewal of FDR)	Indo National Ltd. Vs. Competition Commission of India & Ors.	Anuj Berry	Udayan Jain-R1
13.	Competition App. (AT) No. 43 of 2018 (Renewal of FDR)	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors.	Kartik Nagarkatti	Avinash Sharma (R-CCI)
14.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016) (Renewal of FDR)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

For Admission (Fresh Cases)

15.	Comp. App. (AT) (Ins) No. 732 of 2018	Nathella Depositors Welfare Association Vs. Union of India, Ministry of Finance	V. Veeraraghavan	
16.	Comp. App. (AT) (Ins) No. 740 of 2018	Rishabh Infrastructure (P) Ltd. Vs. GTM Builders & Promoters Pvt. Ltd.	Achin Goel	
17.	Comp. App. (AT) (Ins) No. 741 of 2018	Ajay Bhargava Vs. Faces Cosmetics India Pvt. Ltd. & Anr.	Sandeep Bajaj	
18.	Comp. App. (AT) (Ins) No. 742 of 2018	Shreeju Purushothanman Vs. Union Bank of India & Ors.	P. Bakiyaraj	
19.	Comp. App. (AT) (Ins) No. 743 of 2018	Navneet Kumar Gupta, R.P. of Monnet Power Company Ltd. Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	
20.	Comp. App. (AT) (Ins) No. 744 of 2018	Daimler Financial Services India Pvt. Ltd. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Deepika Kumari	
21.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	
22.	Comp. App. (AT) (Ins) No. 746 of 2018	Sarang Bhand Vs. West Coast Ventures (India) Pvt. Ltd. & Anr.	Saurabh Jain	
23.	Comp. App. (AT) No. 396 of 2018	Sohan Singh Aujla & Anr. Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	

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24.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors.	Ravisekhar Nair	
25.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	
26.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. & Ors.	Naveen Chawla	

For Admission (After Notice)

27.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal & Ors. with	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
28.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. & Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
29.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat & Energy Ltd.	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
30.	Comp. App. (AT) (Ins) No. 576 of 2018	Mridula Agarwal Vs Mehndipur Balaji Agriextensions Pvt Ltd With	Pawan shree Agarwal	S.S. Shekhawat
31.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt Ltd	Pawan Shree Agarwal	S.S. Shekhawat
32.	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	Anshuman Sharma	
33.	Comp. App. (AT) (Ins) No. 639 of 2018	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Raman Ispat Pvt. Ltd. & Ors.	Pradeep Mishra	Syed Sarfaraz Karim
34.	Comp. App. (AT) (Ins) No. 709 of 2018	PTC India Financial Services Ltd Vs ICOMM Tele Ltd & Anr	Stuti Vatsa	

For Hearing

35.	Comp. App (AT) No. 275 of 2017 Part Heard	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rau naqMathur (A-2 & 3)	TejaKaria, AishuaryVikram& Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
36.	Comp. App (AT) No. 280 of 2017 Part Heard	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

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37.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016) Part Heard	M/s. Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
38.	Competition Appeal (AT) No. 07 of 2018 Part Heard	The Board of Control For Cricket In India Vs. CCI &Anr.	RuchiVerma	Samar Bansal (R-CCI)
39.	Comp. App. (AT) (Ins) No. 94 of 2018	Sahara Q Shop Unique Products Range Ltd. Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
40.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
41.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. with	Sajith P. Warriar	Abhishek Yadav
42.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. with	Amit Gupta	Abhishek Yadav
43.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. with	Sajith P. Warriar	Abhishek Yadav
44.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav
45.	Competition App. (AT) 42 of 2018	Vijay Bhutda Vs. Competition Commission of India & Ors.	GautamShahi	SomasekharSunder esan (R2), Pranshu Paul (R3)

Note: Court will not sit after 1:00 PM.

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Abhishek
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By Order

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Registrar